

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SANTOSHI BARRIER FILM INDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	SANTOSHI BARRIER FILM INDIA PRIVATE LIMITED
2.	Date of Incorporation Of Corporate Debtor	07/08/2009
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Incorporated under the Companies Act 1956 and Registered with Ministry of Corporate Affairs RoC -Mumbai
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U25203MH2009PTC214185
5.	Address of the Registered Officeand Principal Office (if any) of Corporate Debtor	Registered Office: Plot No D-51, Butibori Industrial Area, Village Gangapur, Taluka Hingna, Nagpur - 441122, Maharashtra Corporate Office: 403, Royal Park, Dhanokar Wadi, Kandivali (W), Mumbai - 400 067 Factory Address: Plot No. D-51, MIDC Industrial Area, Village- Gangapur, Taluka- Hingna, Dist - Nagpur -441122, Maharashtra
6.	Insolvency commencement date in respect of Corporate Debtor	Order Pronounced: 18/04/2023 Date of Receipt of Order through E-mail: 24/04/2023
7.	Estimated date of closure of insolvency resolution process	21/10/2023 (subject to any further extension in accordance with Section 12 of the Insolvency and Bankruptcy Code, 2016)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Palak Swapnil Desai IBBI/IPA-001/IP-P01517/2019 -2020/12515
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No 901, 9th Floor, Park Vistas, Opp. Lallubhai Park, Near MTNL, Andheri (W), Mumbai 400 058 Email: palakdesai77@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	Flat No 901, 9th Floor, Park Vistas, Opp. Lallubhai Park, Near MTNL, Andheri (W), Mumbai-400 058 Process Email id: santoshibarrier.abc@gmail.com
11.	Last date for submission of claims	08/05/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link :https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SANTOSHI BARRIER FILM INDIA PRIVATE LIMITED on 18.04.2023 (Date of Receipt of Order through E-mail: 24.04.2023).

The creditors of SANTOSHI BARRIER FILM INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 08/05/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Palak Swapnil Desai
IBBI/IPA-001/IP-P01517/2019 -2020/12515
(Interim Resolution Professional)

In the Matter of Santoshi Barrier Film Private Limited
AFA valid till: 21.11.2023

Date: 26/04/2023

Place :Mumbai